

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO. 865

Dated: 27/11/2014

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Dist.& Sessions Judges under object Head "O.E." Particularly for payment of Wages of Daily Wagers for the current financial year 2014-15, as per annexure "A" forming part of this Order.

The allotment is subject to fulfillment of following conditions:

1. All financial orders and estimates issued by the Court from time to time shall be observed strictly, ensuring the expenditure is within the approved amounts.
 2. Financial orders approved by the Court shall be executed only after all necessary requirements are fulfilled.
 3. The DDs will ensure that the expenditure under various budget heads is kept within the budget allocations.
 4. The drawing & disbursing officer shall present the monthly direct expenditure statement available by the 10th of succeeding month.
- By Order.

(Signature)
(Ram Singh) 26/11

Deputy Registrar (Accts)

No. 16265-374/AC Dated: 27/11/2014

- 1-12 P. DC's Judge, Srinagar/Pulwama/Budgam/Shopian/Baramulla/Anantnag/Leh/Kargil/Jammu
- 1-17 J. & S. Kishwar/Kullu
- 1-21 Adl. DC's Judge, Baramulla/Doda
- 1-25 C.M. Shopian/Sopore/Anantnag/Santah/Ramban/Doda/Budgam
- 1-25 Sub. Judge, Pattan/Bijbehara/Katra/Suranakote
- 1-33 Munsiff, Pampore/Budgam/Charar-i-Sharif/Ganderbal/Sumbal/Taangmarg/Dangiwacha/Anantnag/Aishranagar/Doorn/Shangus/Akhnoor/Bishnah/R.S.Pura/Maijore/Thammanandi/Kotradka/Sunderbani/Kalkote/Majalta/Gandoh/Thatri/Hiranagar/Bilwasar/Bani/Basohli/Mahampore/Banihal/Cool/Mendhar
- 3- Adl. Munsiff, Samba
- 3- Adl. Mobile. Mag. (under 13th Finance Commission) Beerwah.
- 5- Treasury Officer Sub Treasury, District Court Complex, Jampur, Jammu
- 5- Treasury Officer Sub Treasury Sudder Court Complex, Srinagar
- 5- Treasury Officer, Pulwama/Pampore/Budgam/Charar-i-sharif/Beerwah/Shopian/Ganderbal/Sumbal/Baramulla/Sopore/Pattan/Taangmarg/Dangiwacha/Anantnag/Bijbehara/Aishranagar/Doorn/Shangus/Leh/Saregi/Akhnoor/Bishnah/R.S.Pura/Reasi/Leh/Maijore/Kishwar/Nowshera/Thammanandi/Kotradka/Sunderbani/Kalkote/Sumbal/Taangmarg/Gandoh/Thatri/Kathua/Hiranagar/Bilwasar/Bani/Basohli/Kanganapan/Ramban/Banihal/Cool/Suranakote/Mendhar

13- recharge N.C.H.C-Jammu for up-loading.

(Signature)
Deputy Registrar (Accts) 26/11

Annexure "A"

S.No	District Baramulla	"O.E" Amount
1	Principal D&S Judge, Baramulla	5,56,200/=
2	Addl.D&S Judge Baramulla	24,375/=
3	C.J.M Sopore	74,250/=
4	Sub-Judge Pattan	25,875/=
5	Munsiff, Tangmarg	32,625/=
6	Munsiff, Digiwacha	3,375/=

S.No	District Anantnag	"O.E" Amount
1	Principal D&S Judge, Anantnag	91,125/=
2	C.J.M, Anantnag	1,46,025/=
3	Sub-Judge Bijbehara	23,625/=
4	Munsiff, Anantnag	16,875/=
5	Munsiff, Aishmuqam	1,65,375/=
6	Munsiff, Dooru	3,375/=
7	Munsiff, Shangus	10,125/=

S.No	District Leh	"O.E" Amount
1.	Principal D&S Judge, Leh	6,750/=

S.No	District Kargil	"O.E" Amount
1.	Principal D&S Judge, Kargil	40,500/=

Y. Saikhal

Annexure "A"

S.No	District Srinagar	"O.E" Amount
1	Principal D&S Judge, Srinagar	3,64,125/=

S.No	District Pulwama	"O.E" Amount
1.	Pr.District & Sessions Judge, Pulwama.	3,17,625/=
2	Munsiff Pampore	67,500/=

S.No	District Budgam	"O.E" Amount
1	Principal D&S Judge, Budgam	2,62,875/=
2	Sub Judge, Budgam	20,250/=
3	Munsiff, Budgam	37,125/=
4	Munsiff, Charar-i-Shrief	23,625/=
5	Addl.Mobile Mag., Beerwah	6,750/=

S.No	District Shopian	"O.E" Amount
1	Principal D&S Judge, Shopian	20,250/=
2.	Chief Judicial Mgst.Shopian	1,87,500/=

S.No	District Ganderbal	"O.E" Amount
1.	Munsiff Ganderbal	6,750/=

S.No	District Bandipora	"O.E" Amount
1.	Munsiff Sumbal	2,41,875/=

Spawder

Annexure "A"

S.No	District Jammu	"O.E" Amount
1	Pr.D&S Judge, Jammu	2,73,600/=
2	Munsiff, Akhnoor	93,825/=
3	Munsiff, Bishnah	39,937/=
4	Munsiff, R.S.Pura	13,725/=

S.No	District Reasi	"O.E" Amount
1	Pr.D&S Judge, Reasi	3,375/=
2	Sub Judge, Katra	37,125/=
3	Munsiff, Mahore	1,54,867/=

S.No	District Kishtwar	"O.E" Amount
1	Pr.D&S Judge, Kishtwar	13,500/=

S.No	District Rajouri	"O.E" Amount
1	Sub Judge, Nowshera	37,125/=
2	Munsiff, Thannamandi	24,637/=
3	Munsiff, Kotranka	6,862/=
4	Munsiff, Sunderbani	3,375/=
5	Munsiff, Kalakote	39,937/=

S.No	District Samba	"O.E" Amount
1	C.J.M. Samba	10,237/=
2	Addl. Munsiff, Samba	10,237/=

S.No	District Udhampur	"O.E" Amount
1	Munsiff, Majalta	13,500/=

Yasudha

Annexure "A"

S.No	District Doda	"O.E" Amount
1	Addl. D&S Judge, Doda	3375
2	C.J.M. Doda	13500
3	Munsiff, Gandoh	30375
4	Munsiff, Thatri	10125

S.No	District Kathua	"O.E" Amount
1	Principal D&S Judge, Kathua	3375
2	Munsiff, Hiranagar	28500
3	Munsiff, Billawar	6862
4	Munsiff, Bani	3375
5	Munsiff, Basohli	6567
6	Munsiff, Mahanpur	33750

S.No	District Ramban	"O.E" Amount
1	C.J.M. Ramban	3375
2	Munsiff, Banihal	16875
3	Munsiff, Gool	20250

S.No	District Poonch	"O.E" Amount
1	Sub Judge, Surankote	31312
2	Munsiff, Mendhar	20250

Spandeev

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

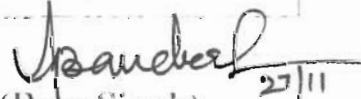
NO: 866

Dated: 27/11/2014

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges under object Head "O.E." Particularly for payment of Wages of Daily Wagers for the current financial year 2014-15, as detailed below.

S.No	District Kupwara	"O.E" Amount
1	Principal D&S Judge, Kupwara	30,375/=
2	Sub Judge, Kupwara	78,675/=
3	C.J.M, Handwara	12,937/=
4	Munsiff Tangdhar	78,750/=
5	Munsiff, Sogam	3,375/=
6	Munsiff Handwara	3,375/=

By Order


(Ram Singh) 27/11

Deputy Registrar (Acetts)

No: 16383-99/AC Dated: 27/11/2014

Copy to the:

- 1) Principal D&S Judge, Kupwara
- 2) Sub Judge, Kupwara.
- 3) C.J.M. Handwara.
- 4-6) Munsiff, Tangdhar/Sogam Handwara.
- 7-10) Treasury Officer, Kupwara/Handwara/Sogam/Tangdhar.
-----for information & necessary action.
- 11) Order file.


Deputy Registrar (Acetts) 27/11

27-11-14

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 864

Dated: 27/11/2014

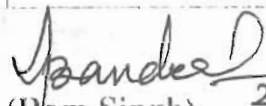
Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under object Head 023- "Maintenance & Repairs" Particularly for payment of Wages of Daily Wagers for the current year 2014-15, as detailed below.

The allotment is subject to fulfilment of following conditions:-

- 1. All financial rules Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.*
- 2. Administrative approval Technical sanction be obtained wherever required before the expenditure is incurred.*
- 3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.*
- 4. The drawing & disbursing officer shall furnish the monthly drawl expenditure statement invariably by the 10th of succeeding month.*

S.No	Name of the Court	M & R Amount in Rs.
1	Principal D&S Judge, Srinagar	18,000/=
2	Principal D&S Judge, Budgam	4,500/=
3	Principal D&S Judge, Kupwara	26,400/=
4	Principal D&S Judge, Anantnag	67,500/=

By Order.


(Ram Singh) 26/11
Deputy Registrar (Acctts)

No: 16257-64/Ac Dated: 27/11/2014
Copy to the:

- 1-4) Principal D&S Judge, Srinagar/Budgam/Kupwara/Anantnag
- 5) Treasury Officer, Sub Treasury Sadder Court Complex, Srinagar.
- 6-8) Treasury officer, Treasury, / Anantnag/Kupwara/Budgam/.
-----for information & necessary action.
- 9) Order file.


Deputy Registrar (Acctts) 26/11